

ASSAM ACT No. XIII OF 1962

THE PUBLIC GAMBLING (EXTENSION TO MIZO DISTRICT)
ACT, 1962

(As passed by the Assembly)

Received the assent of the Governor on the 17th July 1962

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An
Act
to extend the provisions of the Public Gambling Act, 1867 to Mizo District

Preamble. WHEREAS the Public Gambling Act, 1867 is not in force in the Mizo District ; Act No. 3
of 1867.

AND WHEREAS it is expedient to bring the said Act into force in the said District ;

It is hereby enacted in the Thirteenth Year of the Republic of India as follows :--

Short title,
extent and
commence-
ment.

1. (1) This Act may be called the Public Gambling (Extension to Mizo District) Act, 1962.
- (2) It extends to the Mizo District.
- (3) It shall come into force at once.

Application
of Central
Act No. 3
of 1867 to
the Mizo
District.

2. All the provisions of the Public Gambling Act, 1867 as amended from time to time shall apply to the Mizo District. Act No. 3
of 1867